

FORM A PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
BROADWAY CONTRACTORS AND DEVELOPERS PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	BROADWAY CONTRACTORS AND DEVELOPERS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	08/03/1995
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U45200MH1995PTC086186
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	401, VILLA VELLOZE, CENTRAL AVENUE ROAD, OPP. MI-CASA CHSL, SANTACRUZ, MUMBAI - 400054
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17 th April, 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: RAJENDRAKUMAR INDARCHAND JAIN ADDRESS: B-701, GEETANJALI, BLDG NO 29, KHER NAGAR, BANDRA(E), MUMBAI- 400051 EMAIL: rijainip@gmail.com REGN NO.: IBB/PA-001/IP-P00232/2017-18/10461
8.	LAST DATE OF SUBMISSION OF CLAIMS	18 th May, 2019

Notice is hereby given that the **Broadway Contractors And Developers Private Limited** has commenced voluntary liquidation on 17/04/2019.

The stakeholders of **Broadway Contractors And Developers Private Limited** are hereby called upon to submit a proof of their claims, on or before 18/05/2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims by in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 17/04/2019

Place : MUMBAI

Sd/-
(Rajendrakumar Indarchand Jain)
Liquidator